

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Principal Judges, Family Courts,
Bahraich, Bareilly, Hardoi, Lakhimpur Kheri, Lucknow, Pilibhit,
Shahjahanpur, Shravasti at Bhinga and Sitapur.**

No. 198/Admin.(Services)/2023 Dated: Allahabad: April 03, 2023

Subject: Regarding Nomination of Family Court Judges for Participation in the First Phase of Two (02) Days Gender Sensitization Workshop at JTRI, Lucknow, scheduled to be held on 15-16 April, 2023.

Sir/Madam,

On the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Family Court Judges of Lucknow cluster, i.e., **Bahraich, Bareilly, Hardoi, Lakhimpur Kheri, Lucknow, Pilibhit, Shahjahanpur, Shravasti at Bhinga and Sitapur** for participation in the First Phase of Two (02) Days Gender Sensitization Workshop at **JTRI, Lucknow**, scheduled to be held on **15-16 April, 2023**.

I am, therefore, to request you to kindly attend the captioned Workshop at JTRI, Lucknow and also inform the other Family Court Judges of your respective Judgeship accordingly.

Yours sincerely,

**sd/-
I/c Joint Registrar (J) (Services)
"For the Registrar General"**

No. 198(i)/Admin.(Services)/2023 Dated: Allahabad: April 03, 2023

Copy forwarded for information and necessary action to:-

- 1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.**
- 2. The Director, JTRI, Vineet Khand, Gomti Nagar, Lucknow.**
- 3. The Registrar (J) (Inspection), High Court, Allahabad.**
- 4. The Deputy Registrar, S.F.C.M. Cell, High Court, Allahabad.**

**sd/-
Deputy Registrar (Services)
"For the Registrar General"**